

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 286 of 2019

IN THE MATTER OF:

Brahmagiri Realtors Pvt. Ltd.

...Appellant

Vs

Lanco Hills Technology Park Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Sanjay Mishra, Mr. Shekhar G. Devasu and Mr. Manish Tiwari, Advocates.

For Respondents: Ms. Garima Sharma, Advocate

ORDER

21.01.2020 Learned Counsel for the Appellant states that he has received Reply Affidavit only on 20.01.2020. He seeks time to file Rejoinder. Rejoinder may be filed within two weeks.

List the Appeal 'For Admission (After Notice)' on **13th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md